

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 218
IB)-420(ND)/2017
CA/725/2019, CA/1161/2019, IA-3796/2020

IN THE MATTER OF:

M/s. Regal Metal & Ferro Alloys

... **Applicant/Petitioner**

Vs.

M/s. Sandeep Axles Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 06.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Arun Saxena Adv., Mr. Shivam Mishra Adv. For Liquidator

ORDER

Renotify this case on 18.08.2021



(T.S. SINGH)
COURT OFFICER